

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-245/2014**

New Delhi this the 30th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Smt. Rashmi Munjal
W/o Sh. Prem Munjal,
R/o H.No. 1487-P Section-II,
Gurgaon

... Applicant

(By Advocate : None)

Versus

1. National Board of Examination,
Through its President
Medical Enclave, Ansari Nagar
Mahatma Gandhi Marg, New Delhi-29

2. Bipin Batra
Executive Director
National Board of Examination
Medical Enclave Ansari Nagar
Mahatma Gandhi Marg,
New Delhi-29

... Respondents

(By Advocate : Mr. Sanjiv Joshi with Mr. Tushar Gupta-R-3)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant. It is seen that even on the last date the applicant was not present. It therefore appears that the applicant is no longer interested in pursuing this OA any further.

2. Accordingly, this O.A. is dismissed for default of appearance and non prosecution.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

